

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:113

ANSWERED ON:18.02.2003

VVIP SECURITY

ASHOK KUMAR PATEL;BHASKAR RAO PATIL;CHARAN DAS MAHANT;DINESH CHANDRA YADAV;GADDE  
RAMAMOHAN;M.V.V.S MURTHI;RAM JEEVAN SINGH;SATYAVRAT CHATURVEDI;V. VETRISELVAN

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government are aware about the frequent breach of VIP/VVIPs security recently as reported in various newspapers dated January 29, and 31 and February 1, 2003;
- (b) if so, whether the poor planning on the part of the Delhi Police had led to the security breach and if so, the facts thereof;
- (c) the outcome of the inquiry made by the Government into the slackness in the security arrangements;
- (d) whether any responsibility has been fixed on the officials of the Delhi Police.
- (e) if so, the details thereof: and
- (f) the steps taken by the Government to check lapses in future and to make fool proof VIP/VVIP security?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a): Yes, Sir.

(b) to (f): After the above reported incidents, the security arrangements during road journey of the VVIP's have been reviewed and the concerned security agencies have been directed to ensure fool proof security arrangements.